

availability. A statement showing the State-wise allocation is laid on the Table of the House.

(c) Distribution of Paraffin Wax to individual industries is arranged by the State Governments.

Statement

Allocation effective from 1-12-1971

(Figures in tonnes)

<i>States</i>	<i>Existing quota</i>
Delhi	2,555
Uttar Pradesh	2,832
West Bengal	7,620
Bihar	1,484
Maharashtra	6,500
Gujarat	704
Haryana	500
Andhra Pradesh	500
Madhya Pradesh	500
Rajasthan	400
Orissa	460
Punjab	450
Mysore	400
Tamil Nadu	5,000
Kerala	974
Goa, Daman & Diu, and Dadar & Nagar Haveli	156
Chandigarh	50
Pondicherry	6
Himachal Pradesh	50
Assam	2,000
Arunachal	150
Nagaland	600
Manipur	100
Tripura	175
Meghalaya	500
J. & K.	100
Andaman & Nicobar Islands	20
Mizoram	--
Laccadive	8.4
TOTAL	34,794.4

Joint venture with Bangla Desh for Oil Exploration

*77. SHRI S.A. MURUGANANTHAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to State :

(a) whether there is any proposal before Government to explore the possibilities of a joint venture with Bangla Desh for oil exploration and its processing; and

(b) if so, main features thereof ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE)

(a) No, Sir.

(b) Does not arise.

Shortage of Kerosene Oil

*78. SHRI N. E. HORO : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there is a shortage of kerosene oil supply in Orissa, Northern Bengal, Assam, Bihar and parts of Eastern U. P.; and

(b) if so, the reasons therefore and the steps taken by Government in this regard ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE)

(a). No, Sir.

(b) Does not arise.

Supply of Residual Fuel Oil to Dhuvaran Power House in Gujarat

*79. SHRI PRABHUDAS PATEL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Governor of Gujarat sought Prime Minister's intervention for getting additional quantity of Residual Fuel

Oil for the Dhūvaran Power House in the State;

(b) whether his Ministry still holds the view that Gujarat Electricity Board should pay the same price as is being paid by other States for the additional supply of Residual Fuel Oil; and

(c) the steps being taken to settle the issue ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE)
(a) The Governor of Gujarat had taken up matter both with the Prime Minister and the Minister for Petroleum & Chemicals.

(b) and (c). The Gujarat Electricity Board and the Indian Oil Corporation have agreed that their disagreement on the price of LSHS/RFO will be referred to arbitration.

Rehabilitation of Women whose Husbands were killed in War

*80. **SHRI H. M. PATEL** : Will the Minister of DEFENCE be pleased to state :

(a) the number of women whose husbands have been killed in the recent war with Pakistan;

(b) steps taken to ensure that the war widows are properly rehabilitated; and

(c) whether relief measures for the war widows such as ex-gratia payments decided upon by Government have already been taken and if not, the reasons for the delay ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) 2 151 officers and men of the Armed Forces killed in the recent war with Pakistan are survived by widows.

(b) and (c). As an interim measure, Government sanctioned payment of full pay and allowances for the months of December, 1971, and January, 1972, to the families of servicemen killed in action. A Scheme has

meanwhile been evolved for the rehabilitation of war widows and war disabled servicemen. The Scheme provides for liberal pensionary awards and visualises grant of benefits in certain other spheres, such as accommodation, training, employment assistance, medical facilities and education of children. Government orders sanctioning the liberalised pensionary awards were issued on 24.2.1972. A special Organisation is being set up to formulate, coordinate and watch the implementation of the various measures needed to rehabilitate the families of the servicemen killed and those who have been disabled in the recent conflict with Pakistan. A copy of Government order in this regard is laid on the Table of the House. [Placed in Library]. See No. LT—1451/72.

Financial Assistance to States for Schemes to Help War Widows

450. **SHRI BISHWANATH JHUNJHUNWALA** : Will the Minister of FINANCE be pleased to state

(a) whether Government have received requests from the State Governments to give financial assistance for the schemes initiated by them to help the war widows; and

(b) if so, the decision taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHTAGI) : (a) No, Sir.

(b) Does not arise.

Production of Slack Wax at Barauni Refinery

451. **SHRI ISHAQ SAMBHALI** : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the production of Slack Wax at Barauni Refinery during the years 1969-70 and 1970-71;

(b) the manner in which this production has been utilised year to year;